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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTICE

It is for information of all concerned that the following matters will be listed before the Civil Bench-I under the column 'Top of The List' in the Daily Cause List dated 20-06-2024 i.e. Thursday and no adjournment will be allowed in the below mentioned matters.

1	SAO/10/2009	SMTI. MONIKA BHARALI Versus SRI NIRANJAN BHARALI	MR.P P BARUAH MR.R SARMA	MR.N N JHA
2	SAO/2/2015	BISHNU DEY Versus MD SAMIM ALI and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.P P BORA	
3	SAO/4/2016	ON THE DEATH OF CHANIKA CHOUHAN HIS LEGAL HEIRS SMTI AMARAVATI CHOUHAN and 4 ORS Versus SRI HIRANYA KUMAR DAS	MSB DEVI MR.R SARMA	MR.R BARUAH MR.N BHARALI MR.A IKBAL MD.S ALI FOR CAVEATOR
	WITH			
4	SAO/3/2016	ON THE DEATH OF CHANIKA CHOUHAN HIS LEGAL HEIRS SMT AMARAVATI CHOUHAN and 4 ORS Versus SRI HIRANYA KUMAR DAS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.R KALITA	MR.R BARUAH MR.N BHARALI MR.A IKBAL MR.S ALI FOR CAVEATOR
5	SAO/10/2016	NURUL ISLAM SK and 2 ORS, Versus ON THE DEATH OF ABDUL KHALEQUE HIS LEGAL HEIRS ABDUS SUKUR ALI AHMED and ORS,	MR G P BHOWMIK MR. D NANDI MR. D NANDI MR.R HAZARIKA MS.M KALITA MS P SARMAH	MS.M DEV MR.D F A AHMED MR.J LASKAR MR.A DEY MR.A MOBARAQUE MS.C MOZUMDAR
6	SAO/12/2016	SRI BUDHA RANJAN BORA Versus SRI CHITTA RANJAN BORA and 3 ORS	MR.N DHAR MR.I H BARBHUIYA MSR RAJKHOWA MR. T U LASKAR	
7	SAO/13/2016	SRI DULAL DAS Versus ON THE DEATH OF AMULYA CHANDRA GOSWAMI HIS LEGAL HEIRS SMTI SABITA GOSWAMI WIFE and 7 ORS	MR.Z MUKIT MR.A SATTAR	MR.A DHAR(R- 1(i)- 1(iii),4,5&6)(R-7) MS.C DASR- 1i- 1ii,4,5and6R-7 MRK K DAS(R- 1(i)- 1(iii),4,5&6)(R-7) MRS. M BORAH MRS. M BORAH MR S HAZARIKA MR S HAZARIKA
8	SAO/3/2017	SHRI BADRI PRASAD SHARMA Versus SMTI LAKHMI DEVI CHANDAK @ LAKSHMI CHANDAK and 2 ORS	MR.M SARMA MS.I GOHAIN	MR.P MAHANTA(R- 1-3) MS.P SAHARIAR- 1-3

9	SAO/4/2017	MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION Versus SHRI GOPAL CHANDA	MR.N DEKA MR.M CHETIA MR.M GOGOI	
10	SAO/7/2017	SIRAJ UDDIN TALUKDAR Versus FOYZUL HAQUE KAZI	MR.M H RAJBARBHUIYAN MS.S RASUL MS.W RAHMAN MS.R CHETRI	MR. N H BARBHUIYA
11	SAO/8/2017	RAMANI BARMAN Versus ON THE DEATH OF NAGENDRA NATH SARMA HIS LEGAL HEIRS 1(a) HEMALAT DEVI	MR. P S DEKA MR. N D BHUYAN MS.A K CHOUDHURY MR. R BARUAH MR.M CHOUDHURY MR. A IKBAL MR.D CHOUDHURY MR.T ALI MRS. M NATH MR P D BHUYAN MR.S N KRISHNATRAYA	MR. A C SARMA (R1A-R1D) MR. P S DEKA MR. P MEDHI (R1A-R1D) MR. G C BORAH (R1A-R1D)
12	SAO/2/2019	SRI UTTAM SINGH Versus SMTI. BINU BANIA AND 3 ORS.	MR. P SUNDI MS. D DEKA	MR G CHOUDHURY (R1-R4) MR. D GOGOI (R1-R4) MS. S KAUSHIK (R1-R4)
	WITH I.A.(Civil)/1040/2019 in SAO/2/2019	SRI UTTAM SINGH Versus SMTI. BINU BANIA AND 3 ORS.	MR. P SUNDI MS. D DEKA	
13	SAO/2/2021	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
	WITH SAO/1/2021	SITA DEVI AND 2 ORS. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2)
15	SAO/3/2021	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS

BY ORDER

Dated Guwahati, 18th day of June 2024